

SPECIAL BENCH

O-216

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/63(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTER OF COMPANIES WB & SNOWBALL VIACOM PRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr.Rahul Sarkar,Adv.] For the ITO

Mr.Ashish Gupta,Adv.]

ORDER

1. Ld. Counsel for the ITO present.
2. Post this matter on **18/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

PJ